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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Notification No. 40 /2015-2020
New Delhi, Dated: 3rd November 2021

Subject: Amendment in import policy condition of Urea [Exim Code 31021000] in the

S.O. (E): In exercise of the powers conferred by Section 3 and Section 5 of FT (D&R) Act,
1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended
from time to time, the Central Government hereby amends the policy condition of Urea
[EXIM code 31021000] of Chapter 31 of ITC (HS), 2017, Schedule – I (Import Policy), with
immediate effect, as under:

<table>
<thead>
<tr>
<th>Exim Code</th>
<th>Item Description</th>
<th>Policy</th>
<th>Existing Policy Condition</th>
<th>Revised Policy Condition</th>
</tr>
</thead>
</table>
| 31021000  | Urea, whether or not in aqueous solution | State Trading Enterprise | Import allowed through STC, MMTC and RCF subject to Para 2.20 of Foreign Trade Policy, 2015-2020. In addition import of Urea is also allowed through IPL for 2015-2020. However, a period upto 31.3.2022. | Import allowed through RCF and NFL subject to Para 2.20 of Foreign Trade Policy, 2015-2020. However, import of Technical Grade Urea (TGU) meant for non-agricultural manufacturing shall be “Free”.
Manufacturing shall be “Free”. |

2. **Effect of the Notification:**

In addition to Rashtriya Chemicals & Fertilizers Limited (RCF), Import of Urea is
allowed through National Fertilizers Limited (NFL) and Indian Potash Limited (IPL) subject
to Para 2.20 of Foreign Trade Policy, 2015-2020. The NFL and IPL are designated as STE
for import of Urea on Government account. However, IPL is allowed to import Urea on
Government account till 31.03.2022 only. Henceforth, the MMTC and STC are de-notified
as STE for import of Urea.

This issues with the approval of Minister of Commerce & Industry.

(Amit Yadav)

Director General of Foreign Trade &
Ex-officio Addl. Secretary to GoI
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(F.No. 01/89/180/102/AM-02/PC-2(A)Part-II/E-1715)